

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/386/ (IB)/2017

NAME OF THE PETITIONER(S)

: GURMINDER SINGH

NAME OF THE RESPONDENT(S)

: VCAN ACTIVE CARBON PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Am-ILANGO

Counsise For

P. mohan Kumer Kounsel for Regroudents

ORDER

Counsel representing both the parties are present and submitted that the matter is almost settled between the parties in this matter and another connected matter, TCP/200/2016. They prayed time for filing joint memo of compromise. Considering the request of both the counsel and in the interest of justice, I am inclined to grant time finally. Put up on 30.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swa my Member (Judicial)